

&gt;

Title: Regarding issue of property rights under the amendment to the Laccadive, Minicoy and Amindivi Islands Land Revenue and Tenancy Regulation, 2020.

**SHRI MOHAMMED FAIZAL P.P. (LAKSHADWEEP):** Thank you very much Chairperson, Sir. Exactly one year before, on 18<sup>th</sup> March, 2020 the much-awaited people's aspiration was answered by this Government by way of bringing in an amendment to the *Laccadive, Minicoy and Amindivi Islands Land Revenue and Tenancy Regulation, 2020, which has legalised all the transactions till 31<sup>st</sup> of December, 2019.*

You must appreciate that a lot many things have passed. Dr. Haque Committee visited Lakshadweep. There was a lot of deliberation between MHA and Lakshadweep administration. The matter then went to the Law Ministry to take a final decision on this long-pending demand, which was pending from 1965 onwards.

I am thankful to the Government for bringing in this amendment and giving a portion of the land to the people of Lakshadweep. Contrary to the Regulation, which was promulgated by the President of India, I am very saddened to say that even after the lapse of one year the absolute title of the property has not been given to the people till now.

Contrary to that, the administration is going against the amendment which was made by this Government. I am sure that they are doing it without the knowledge of the Home Ministry.

Now, finally, what happens is that the communication has been sent to the subordinate offices that the Pandaram land -- on which an amendment was made for the benefit of the people -- is again to be treated as a Government land. I am totally against it. The activities are done to depreciate the land value so that the lease rent can also be reduced. Therefore, the people are forced to sign on the dotted lines. This will again depreciate it. The protection which was given by this Act must be taken into consideration.

The ambit of this amendment was to give benefits to the people. It should be given to the people. There should not be any u-turn now and it should not go back to the Government. If it happens, it will be a big loss to the people. Thank you, Sir.